

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

**ORDER**

In pursuance of the recommendations of the Committee given in its meeting held on 07.03.2022 and in view of the order No.F.1/13/07-Judl./Suptlaw/426-434 dated 24.03.2008 conveyed by the Joint Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi; Sh. Vikram Singh, former Stenographer Gr.-II, is hereby granted Non-Functional Pay Scale of Rs.15600-39100/- (PB-III) with Grade Pay of Rs.5400/- level 10 (7<sup>th</sup> CPC) with effect from 28.04.2007 till the date of acceptance of his resignation i.e. 08.05.2008.

28.4.22.

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs.)  
Delhi. *TK*

No. 31252-271 /Admn.-I/S&P(P.A)/NFS/2022

Dated: 29 APR 2022

➤ Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge (PC Act.), (CBI), Rouse Avenue, New Delhi.
3. The Head of Office, Accounts Branch, Central District, Delhi.
4. Administrative Officer (Judl.), Vigilance Branch, THC, Delhi.
5. PS office of the Principal District & Sessions Judge (HQs.), THC, Delhi.
6. Dealing Asstt. Personal Files, Admn. Branch-I, THC, Delhi.
7. Website Committee, THC, Delhi.
8. LAYERS SEAT, THC, Delhi, to upload on the LAYERS.
9. Official concerned to submit **Option Form** to the concerned Accounts Branch.

*Balbir Singh*  
28/4/22  
Administrative Officer (Judicial)  
Administration Branch-I,  
THC, Delhi.